

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

OA.SR.31/99

04.186} 99.

dt.20.1.99

B. Krishna Reddy
Ch. Srinivas Reddy

Applicants

vs.

1. Ordnance Factories Board
Rep. by the Director General
of Ordnance Factories
10-A, Auckland Road
Calcutta

2. General Manager
Ordnance Factory Project
Min. of Defence, Govt. of India
Eddumailaram Dist. Medak

3. Durgaiah (T.No.949-1/EM)
Fitter (Electrical) HS II
OFP, Eddumailaram

4. A. Satyanarayana (T.1193-6/EM)
Fitter(Electrical) (Skilled)
OFPm Eddumailaram

5. K. Banumurthy (T.1448-A/VA)
OFP, Eddumailaram

: Respondents

Counsel for the applicants : P Krishna Reddy
Advocate

Counsel for the respondents : JR Gopal Rao
CGSC

Coram

Hon. Mr. Justice D.H. Nasir, Vice Chairman

Order

Oral Order (per Hon.Mr. Justice D.H.Nasir,VC)

Heard Mr.P.Krishna Reddy for the applicants and Ms.Shakti for Mr.J.R.Gopal Rao for the respondents.

1. The applicants claim to be possessing Fitter (Electrical) qualification of ITI and NCTVT and are working in the office of General Manager, Ordnance Factory Project, Eddumailaram, Medak District. The names of the applicants were sponsored by the employment exchange and the applicants were selected and appointed in the semi-skilled grade as Fitter (Electrical). The first applicant joined on 16-12-1991 and the second applicant joined on 17-3-1992. The first applicant was promoted to skilled grade on 31-1-1994 and second applicant was promoted on 30-4-94.

2. The applicants are making a grievance before this Tribunal that their seniority in the Trade of Fitter(Electrical) was sought to be bypassed and Respondents 3,4&5 were contemplated to be promoted disregarding the seniority of the applicants in the Grade of Fitter (Electrical). The applicants therefore approached this Tribunal seeking relief to the effect that the Factory Order Part-II No.300 dated 10-2-1998 of the Respondent-2 be declared as illegal void and the claims advanced by the applicants for promotion to H.S.Grade II as per the seniority assigned to them in the seniority list published by the respondents were required to be accepted without considering the claims of Respondents 3 to 5 who belonged to different trade and to pass such other and further directions in the interests of justice as may be deemed fit by the Tribunal.

3. It emerges from the submissions made by the learned counsel for the applicants as well as by the learned standing counsel for the respondents that a representation in this regard has already been made by the applicants to the Respondent-2. However, the same is not disposed of till today.

4. With the above situation, in view, I believe that the interest of justice will be served if a direction is given to Respondent-2 to consider the representation made by the applicants with special reference to the seniority claimed in the seniority list of Fitter(Electrical) (Annex.II). Respondents 3 to 5 shall not be promoted till the representation made by the applicants is decided by Respondent-2. This exercise shall be completed within two months from the date of receipt of copy of this order.

5. The OA is disposed of accordingly at the admission stage. No costs.

D.H.NASIR
(D.H.NASIR)
Vice-Chairman

Dated: 20th January, 1999
Dictated in the Open court

'Sk'

Ansley
1-2-99

12/21/99
1
IST AND IIND COURT

COPY TO:-

- 1. HODN J ✓
- 2. HTRP M (A)
- 3. HSSP M (A)
- 4. D.R. (A) ✓
- 5. SPARE ✓

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H.NASIR ✓
VICE CHAIRMAN

THE HON'BLE MR. H.RAJENDRA PRASAD :
MEMBER (A)

THE HON'BLE MR.R.RANGARAJAN :
MEMBER (A)

THE HON'BLE MR.D.S.JAI PARAMESWAR :
MEMBER (J)

DATED: 20-1-99.

ORDER/JUDGMENT

M.A./R.A./C.P.NO.

In

O.A. NO. 156/99,

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

SRR

(7 copies)

A/w copy to 502

केन्द्रीय प्रशासनिक अधिकारी Central Administrative Tribunal प्रेषण / DESPATCH
- 8 FEB 1999
हैदराबाद अधिकारी HYDERABAD BENCH